

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-103**  
IB-367/ND/2024

**IN THE MATTER OF:**

Alterna Aircraft V B Limited

.....Applicant

**Vs.**

SpiceJet Limited

.....Respondent

**SECTION**

U/s 9 IBC

**Order delivered on 04.07.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,**  
**HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant : Adv Pankhuri Bhardwaj, Adv Bhavana Duhoon

For the Respondent : Adv Sanjay Gupta, Adv Abhilasha Sharma, Mr.  
Sharmistha Ghosh, Shawaiz Nisar

**ORDER**

Ld. Counsel on behalf of Petitioner is present and submitted that the arguing Counsel is not available today and therefore, sought adjournment. In view of this, list this matter on **06.08.2024**.

Sd/-

**(Dr. SANJEEV RANJAN)**  
**MEMBER (T)**

Sd/-

**(MAHENDRA KHANDELWAL)**  
**MEMBER (J)**